

(b) whether it is also a fact that due to lack of clean drinking water the population of this colony is forced to drink hand pump water which is contaminated and claimed lives of five children during last week; and

(c) if so, what are the reasons therefor and what steps are being taken to provide clean drinking water to the people of this colony and what steps are being taken to facilitate them with roads and electricity?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c) Sonia Vihar is an unauthorised colony having a population of about 10-12 thousand. Since there is no provision of municipal water supply in the unauthorised colonies, people have been using water from their own hand pumps, which is generally unfit for drinking purposes. However, potable water is being supplied to the residents of this colony through water tankers since 21-6-89. 12 filtered water public hydrants have also been installed.

All the existing hand pumps in Sonia Vihar have been painted in red with a warning "Water is unfit for drinking" and residents are being advised not to use hand pumps for drinking purposes.

As per policy, electricity is provided only in those unauthorised colonies which came up before 1st Jan., 1981 subject to their entitlement being certified by the Town Planner Municipal Corporation of Delhi. There is no proposal to provide roads in this colony.

Setting up of AIR Station in Tamil Nadu

2271. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up any new AIR Stations in Tamil Nadu during the current financial year;

(b) if so, the names of the places and the capacity of each station;

(c) whether the Government of Tamil Nadu have sent any proposals in this regard; and

(d) if so, the details thereof and the reactions of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (PROF. K. K. TIWARY): (a) No, Sir.

(b) Does not arise.

(c) No such proposal appears to have been received.

(d) Does not arise.

Setting up of Food Processing Industries in the country

2272. SHRI KAMAL MORARKA:

SHRI YASHWANT SINHA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) what is the total number of applications received for the setting up of food Processing Industries; and

(b) the number of applications cleared together with capital employed and employment likely to be generated as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) and (b) 414 and 507 applications were received for grant of letters of intent for food processing industries during calendar years 1988 and 1989 (upto 30.6.1989) respectively, 42 and 22 letters of intent were issued during financial years 1988-89 and 1989-90 (upto 30.6.1989) respectively. Regarding capital employed and generation of employment as a result of these letters of intent, information is being collected and, to the extent available will be laid on the Table of the House.